

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
RAJYA SABHA
STARRED QUESTION NO : 156
(TO BE ANSWERED ON THE 1st August 2022)

NATIONAL AIR SPORTS POLICY 2022

*156. SMT SEEMA DWIVEDI

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) whether it is a fact that according to the National Air Sports Policy (NASP) 2022, Government has set a target to make the country number one nation in air sports by 2030, if so, the steps taken in this direction, so far;
- (b) whether Government has formulated any policy to provide a relaxation in import rules for import of sports equipment to achieve the said target; and
- (c) whether Government has prepared any manual on safety rules and regulations, in view of the risks involved in this sport?

ANSWER

MINISTER OF CIVIL AVIATION

(Shri Jyotiraditya M. Scindia)

(a) to (c) A statement is laid on the Table of the House.

STATEMENT IN REPLY TO PART (a) TO (c) OF RAJYA SABHA STARRED QUESTION NO. 156 TO BE ANSWERED ON 01 AUGUST 2022

(a) to (c) The Ministry of Civil Aviation (MoCA) launched the National Air Sports Policy (NASP 2022) on 7th June 2022 with a vision to make India one of the top air sports nations by 2030.

NASP 2022 covers air sports like aerobatics, aeromodelling and model rocketry, amateur-built and experimental aircraft, ballooning, drones, gliding and powered gliding, hang gliding and powered hang gliding, parachuting (including skydiving, BASE jumping and wingsuits etc.), paragliding and paramotoring (including powered parachute trikes etc.), powered aircraft (including ultralight, microlight and light sports aircraft etc.) and rotorcraft (including autogyro).

As per NASP 2022, it is proposed to set up an Air Sports Federation of India (ASFI) as the apex governing body. The objectives of ASFI include - promoting an air sports culture in the country, enabling adoption of international good practices in safety, developing an effective governance structure, enhancing participation in global air sports events and promoting local manufacturing of air sports equipment.

As per NASP 2022, the Government may consider allowing import of air sports equipment (new and previously used) with reduced import duty for a particular number of years, subject to laid down norms of airworthiness.

Under ASFI, there shall be national associations for individual air sports like gliding, ballooning and parachuting etc. Each sport is a specialised adventure sport with unique issues and safety requirements. Each national air sports association shall be responsible for the preparation of the manual on safety rules and regulations in respect of its sport, which shall be under the overall governance and monitoring of the governing council of ASFI.
